

## Annexure – II

### List of common errors

1. The format of the date entered is not as per the valid format. – It should be in 'yyyy-mm-dd'.  
*Ex: cvc-datatype-valid.1.2.1: '01-04-2011' is not a valid value for 'date'.*
2. For Boolean data types 'Yes' or 'No' has been entered. – Only 'True' or 'False' can be entered for Boolean DataType  
*Ex: cvc-datatype-valid.1.2.1: 'yes' is not a valid value for 'boolean'.*
3. 0-100 entered for Percentage Data Type fields – Only value between 0-1 needs to be entered. For example to report 60 % as value you need to enter 0.6 in the field.  
*Ex: ProportionOfVotingPowerInAssociate should be less than equal to 100%.*
4. Wrong Currency code like Rs. entered. - For Indian Currency 'INR' needs to be entered. For correct currency codes please refer the link [http://en.wikipedia.org/wiki/ISO\\_4217](http://en.wikipedia.org/wiki/ISO_4217)  
Ex:
  - cvc-id.1: There is no ID/IDREF binding for IDREF 'Rs'.
  - No valid unit specified for monetary item {<http://www.xbrl.org/in/2011-03-31/in-gaap>}ProvisionCurrentTax
  - No unit defined for unit id Rs
  - Invalid unit specified for monetary item {<http://www.xbrl.org/in/2011-03-31/in-gaap>}AuthorisedPreferenceShareCapital
  - Reporting currency should be in INR for 'AuthorisedPreferenceShareCapital'
5. Ordering of elements in a tuple is not correct. – The order of elements in a tuple should be as per the order in presentation link base of the taxonomy.  
*Ex: cvc-complex-type.2.4.a: Invalid content was found starting with element 'in-gaap:CountryOfIncorporationOrResidenceOfAssociate'. One of '{<http://www.xbrl.org/in/2011-03-31/in-gaap>}NameOfAssociate}' is expected.*
6. Mandatory fields have not been entered- Please refer Taxonomy and Business Rules for the list of mandatory elements.  
*Ex: Element 'ProvisionCurrentTax' is required - Not present for date: 31/03/2010*
7. For Membership number of Auditor even letters have been entered i.e. A\*\*\*\*\* – Only numeric value needs to be entered.  
*Ex: 'MembershipNumberOfAuditor' at least one value is not of valid format : [A534].*
8. If any financial element is entered in current year then it shall be mandatory to enter corresponding previous year. This rule shall not be applicable in case of the balance sheet/ profit and loss account in respect of first financial year of the company. Similarly in case any financial element is entered for the previous year then corresponding value for current year should be entered. For details on these please refer Taxonomy and Business Rules.  
*Ex: Since 'ProvisionCurrentTax' is entered for the current year, corresponding value for previous year should be entered.*

9. As NetProfitLoss is present, at least one of the following elements is mandatory: [ShareEarningsAssociatesJointVentures, AdjustmentsRelatedMergerAcquisitions, ShareMinorityInterestProfitLoss, NetProfitLossbeforeMinorityInterestShareJointVenture] - In extended link role [200000] Income Statement [Main], in case the element 'NetProfitLossbeforeMinorityInterestShareJointVenture' is not available in the financial statements, then its value should be entered same as the value for element 'NetProfitLoss'.